

TITEM No.1-A
(for judgment)

Court No.4

SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7066/2001

HIMMAT SINGH & ORS.

Appellant (s)

VERSUS

I.C.I. INDIA LTD. & ORS.

Respondent (s)

Date :31/01/2008 This Petition was called on for judgment today.

For Appellant (s)

Mr. P.K. Jain,Adv.

For Respondent(s) Mr. U.A. Rana,Adv.

for M/s Gagrath & Co.,Adv.

Mr. Ajay K. Agrawal,Adv.

Mr. R.S. Suri,Adv.

Hon'ble Dr. Justice Arijit Pasayat

pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice P. Sathasivam.

The appeal is dismissed with no order as to costs in
terms of the signed Judgment.

(Ganga Thakur)
PS to Registrar

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.